

mit foreign motion picture producers or their associations, to maintain their existing offices or to open new ones. However, there is a global limit of six million dollars annually on the repatriations that may be made from India from the earnings of such offices.

The Motion Picture Export Association of America is dissatisfied with the policy and procedures of our import regime.

No special concessions have been sought for the entry of Hollywood films. No agreement has been signed between USA and India on the subject.

Delicensing of Core Sector Industries

3833. SHRI JAGAT VIR SINGH DRONA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to delicense certain core sector industries which are reserved for public sector;

(b) if so, the details thereof; and

(c) the time by which these are likely to be delicensed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) and (c). Do not arise.

Development of Hill Areas of Assam

3834. SHRI KIRIP CHALIHA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state;

(a) whether the Government of Assam has sent any scheme to the Union Government for the development of hill areas; and

(b) if so, the details thereof and the reaction of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM): (a) Apart from the on-going Hill Area Development Programme, partly funded by the Special Central assistance and partly by the flow from the State Plan, no specific scheme for the development of the hill areas of Assam has of late been received in the Planning Commission from the Government of Assam.

(b) Does not arise.

Assistance to Border Area Industries in Punjab

3835. SHRI AVTAR SINGH BHANDANA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have any proposal to provide any subsidy in border areas of Punjab for the industrial development;

(b) if so, the details thereof;

(c) whether the Union Government also propose to provide relief to Central Public Sector Undertakings and other industries; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI): (a) and (b). The Union Government have no proposal to provide capital investment subsidy to industries anywhere in the country.